

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

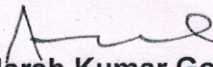
NGT/PB/645 /PF/Admn./2018 / 76)

29th August, 2018

OFFICE ORDER

Consequent upon his selection, Dr. Saurabh Kulshreshtha, DHJS, has been appointed as Registrar General, National Green Tribunal, Principal Bench, New Delhi on deputation basis with effect from the date of his joining i.e. 27.08.2018 (FN). The pay, allowances, perks and privileges as may be admissible to him in his parent cadre will be admissible to him in the National Green Tribunal, in addition to the usual deputation allowance.

2. While on deputation, the pay, allowance, perks & privileges will be given as per the direction given by the Hon'ble Supreme Court of India in its Order dated 29.11.2013 passed in SLP (C) No. 12065/2009 in RE. Union of India Vs. Vimal Bhai & Ors.


(Justice Adarsh Kumar Goel)
Chairperson

To

Dr. Saurabh Kulshreshtha
Ld. Registrar General
National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi – 110001.

Copy to:

1. Ld. Registrar General, High Court of Delhi, Shershah Road, New Delhi
2. Ld. District & Session Judge (HQ), New Delhi District, New Delhi
3. Dy. Registrar (Gaz), High Court of Delhi, Shershah Road, New Delhi
4. PPS to Hon'ble Chairperson
5. The Economic Advisor, Policy and Law Division, MOEF&CC, IPB, Jor Bagh, New Delhi
6. Director (IFD), MOEF&CC, IPB, Jor Bagh, New Delhi
7. The Pay and Accounts Officer, MOEF&CC, IPB, Jor Bagh, New Delhi
8. AAO cum DDO, NGT, PB
9. PS to Ld. Registrar General
10. Personal file of Dr. Saurabh Kulshreshtha
11. Deputy Registrar
- ✓ 12. Website, NGT
13. Concerned Office File



(Justice Adarsh Kumar Goel)
Chairperson